NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.S.A. No. 01/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE PARTIES: M/s. Movaj Enterprises Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

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<u>ORDER</u>

T.C.S.A. No. 01/230-232/NCLT/MB/MAH/2017

- The Learned Representative of the Petitioner is present.
- 2. By the Order of the Bench adjourned to **01.12.2017**.

Sd/-

17.11.2017

aah

M.K. SHRAWAT

Member (Judicial)